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Title :Need to bring the working of CBI and other intelligence agencies within the purview of a Parliamentary Committee. - Laid.

SHRI SIMRANJIT SINGH MANN (SANGRUR) : I wish to draw the attention of our Parliament that last week the role of the CBI was again discussed in the Parliament. I think this is undesirable as it brings these institutions into disrepute, as some of the allegations are superfluous, imaginary and also made with an ulterior motive.

I, therefore, recommend that all organisations like intelligence agencies, whether internal or external, the CBI, the National Security Advisor, the Nuclear Command and Control agency and others, whether operating in secrecy or otherwise created by the Government of India after 1947 be brought within the purview of a parliamentary committee, to oversee their working, procedures, finances and spending, whether secret or un-auditable so that they become accountable to Parliament.

I would also recommend this very Parliamentary Committee oversees the Government of India's duties which are placed upon it by virtue of Article 53 of the Constitution. There is not provision in our Parliament to oversee all this work.
